- (c) to (e) The refill data of consumption of cylinder for period (1.4.11-31.3.12) shows that 44% of LPG domestic consumer consume less than or equal to 6 cylinders per annum and will be unaffected by the cap. OMCs have reported that, the data sample available of some States special BPL scheme, shows that nearly 96% of BPL families consume less than 6 cylinders per year. This suggests that BPL families will predominantly not be affected by the cap.
- (f) and (g) Representation have been received to revise the annual cap, which are being looked into.

Revamp in oil and gas exploration policy

- 562. SHRI A. ELAVARASAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether in a major revamp of oil and gas exploration, Government has drafted a policy disallowing companies from deducting as expenses of oil exploration costs in areas where earlier discoveries are under development or production;
 - (b) if so, the details thereof;
- (c) whether the new policy is aimed at allowing operators to explore even during production and development; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) to (d) This Ministry is considering to formulate a Policy for allowing further exploration in the Mining Lease (ML) Area. All the stakeholders are being consulted for finalizing the Policy.

Allocation of gas for power generation in Gujarat

- 563. SHRI DILIPBHAI PANDYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether the central government has allocated gas on firm basis for the upcoming gas based power projects *i.e.* GSPC pipeline power co. Ltd. And Gujarat State energy generation expansion project in the State;
- (b) whether the State Government/Gujarat Urja Vikas Nigam limited has requested the Central Government for allocation of full shortfall of gas quantum 7.88 MCMD; and